

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 23/(MAH)/2013  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2017

NAME OF THE PARTIES: Mr. Rajan Shivnath Puri  
V/s.  
M/s. Crimpton Yarns Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and  
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Rumi H. Mirge	Advocate for respondents 1 & 4	R. H. Mirge
	Jayant Puranik alw co. Abhijit Kadam.	Advocate for petitioner	[Signature]

Order

TCP No. 23/397-398/CLB/MB/MAH/2013

On having heard that Settlement talks are in progress, at request of the parties, list this matter for reporting settlement on 10.2.2017.

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-  
V. NALLASENAPATHY  
Member (Technical)